

monitor petrol consumption of these bodies and to lay down physical targets of consumption for the year 1979-80 keeping in view the consumption pattern in 1978-79.

Plane Crash in Leh in June, 1979

347. SHRI JANARDHANA
POOJARY:

DR. BIJOY MONDAL:

DR. BALDEV PRAKASH:

Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) whether an IAF plane crashed near Leh on 8th June, 1979;

(b) if so, what the causes of the crash;

(c) the number of persons killed and compensation paid to the deceased families;

(d) whether Government are considering for giving service to the members of the families of the deceased; and

(e) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b). An IAF plane crashed near Leh on 7th June, 1979. A court of Inquiry has been ordered into the accident and the cause of the accident will be known after the report of the Court of Inquiry is received.

(c) 27 persons were killed in the crash. The various compensation payable to the Service personnel are as follows:

(a) *Ex-gratia* Compensation: Rupees one lakh in accordance with Government of India, Ministry of Defence letter No. Air HQ/24229/171/PP&R-3/4930/Pen-C dated 26th June, 1978 on the subject.

(b) Death-cum-Retirement Gratuity, Family Gratuity, Special Family Pension, Children Allowance

and Children Education Allowance as admissible under the rules.

(c) *Group Insurance*: The dependents of the Service personnel killed in accidents would also be eligible for payments under their respective Group Insurance Schemes.

(d) and (e). In addition to the liberal compensation, Dependents of Service personnel who die in harness are eligible for appointment to Gp 'C' and Gp 'D' posts of Central Government without intervention of the Employment Exchange, if they apply for such posts, and provided they fulfil the necessary conditions.

मध्य प्रदेश में पेट्रोलियम उत्पादों की सप्लाई के लिये पाइप लाइन बिछाना

348. श्री लक्ष्मी नारायण नायक : क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बात ज्ञान की कृपा करेंगे कि :

(क) क्या यह सच है कि डीजल, पेट्रोल तथा मिट्टी के तेल के लिए बरौनी से इलाहाबाद तक के लिए पाइपलाइन है परन्तु मध्य प्रदेश में इस प्रकार की कोई पाइपलाइन नहीं है ; और

(ख) सरकार का मध्य प्रदेश में रीवा तथा अन्य स्थानों तक किन-किन स्थानों पर पाइपलाइन बिछाने का विचार है ?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री हेमवती नन्दन बहुगुणा) : (क) जी, हाँ।

(ख) मध्य प्रदेश में रीवा एवं अन्य स्थानों पर पाइपलाइन बिछाने का इस समय कोई प्रस्ताव नहीं है।

Rural electrification in the district of Nalanda (Bihar)

349. SHRI BIRENDRA PRASAD: Will the Minister of ENERGY be pleased to state:

(a) in how many blocks of the District of Nalanda in the State of Bihar, the scheme of rural electrification is going on and since how long;

(b) how many years it would take to complete rural electrification programme; and

(c) what are the reasons of delay?